

## NOTICE

“ In the matter of designation of Senior Advocates, Bio-data, consent and certain other informations were sought by 14.05.2015 till 05:00 p.m. from those Advocates, who want to be designated as Senior Advocate.

On the request made by the General Secretary, Oudh Bar Association, High Court, Lucknow Bench, Lucknow, the time limit for submitting application for designation as Senior Advocates has been extended till 17.05.2015, 05:00 p.m.

However, those informations, Bio-datas and consents which are received by 14.05.2015 till 05:00 p.m., will be considered by the Hon'ble Committee in its Meeting scheduled to be held tomorrow i.e. 15.05.2015 at 04:15 p.m.

Those informations Bio-datas and consents which will be received by 17.05.2015 till 05:00 p.m. will be considered by the Hon'ble Committee in its meeting scheduled to be held on 17.05.2015 at 06:00 p.m.”

Sd/-

I/C Joint Registrar (I)  
14.05.2015